

NOTICE

IT IS HEREBY NOTIFIED for information of the advocates, litigants and parties appearing in person that from **10th Aug 2018:**

I

The Division Bench presided over by the **Hon'ble Shri Justice S.S.Kemkar** will not be available for judicial work.

II

The reconstituted Division Bench comprising of the **Hon'ble Shri Justice N.M.Jamdar** and the **Hon'ble Shri Justice C.V. Bhadang** will take up the extant judicial assignment of the Regular Division Bench headed by **the Hon'ble Shri Justice S.S.Kemkar**.

III

After the Division Bench work is over, the **Hon'ble Shri Justice C.V. Bhadang** will sit singly and take up the extant judicial assignment as per the board notified.

High Court of Bombay
at Panaji, Goa

9th August 2018

By Order,

Sd/-

(Kiran A.Bagi)
Registrar Judicial